

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

(9)

OA. No. 921/95

Date of decision 15.7.96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Imarti Devi
W/o Sh. Goran Singh

2. Shri Kumesh Kumar
Village & Azampur Dariapur
Post Office : Surjavali Salempur,
Distt. Bulandshaher (UP)

.. Applicants

(By Advocate Shri A.K. Tripathi)

Vs.

1. Union of India through its
Secretary Ministry of Defence,
South Block, New Delhi-11
2. Commander Works Engineer
(Air Force) Palam,
Delhi Cantt-110010
3. Garrison Engineer (North)
Air Force Palam,
Delhi Cantt-110010

.. Respondents

(By Advocate Mrs Meera Chhibber)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Mrs Chhibber, learned counsel submits that the respondents have by letter dated 23.3.96 made an offer of appointment to applicant No. 2, Shri Mukesh Kumar, offering him appointment as Ty Mazdoor on compassionate ground. The applicant has also accepted the appointment by the 'Arrival Report' dated 3.4.96. These documents are taken on record.

2. In the above circumstances, learned counsel for the applicant submits that he wishes to withdraw this application.

3. Under the circumstances permission to withdraw is granted. OA is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)